

consideration to set up another such unit in Tamil Nadu.

**Setting up of Scrap Corporation under Ministry of Steel and Mines**

1740. SHRI B. K. DASCHOWDHURY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have decided to set up a Scrap Corporation under his Ministry instead of the Foreign Trade ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Government have decided to transfer the administrative control of the Metal Scrap Trading Corporation Limited, in existence since 1964 under the administrative control of Ministry of Foreign Trade, to the Ministry of Steel and Mines, Department of Steel.

(b) The main features of the re-organisation of the Corporation are as follows :

(i) The present share holding of Rs. 2 lakhs of the Minerals and Metals Trade Corporation in the Metal Scrap Trading Corporation will be transferred to the President of India ;

(ii) The activities of the Corporation will be enlarged, particularly with a view to the further development and maximisation of Scrap collection

**Registered Trade Unions in Railways**

1741. SHRI RAJDEO SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of trade unions comprising of Railway works alone registered under Indian Trade Union Act, 1926 ;

(b) the total membership of All India Railwaymen's Federation in 1960, 1965 and 1970 and when it renewed its registration last ; and

(c) the total membership of National

Federation of Indian Railwaymen for the years 1960, 1965 and 1970 and when it renewed its registration last ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) According to available information, 175 trade unions have been registered under the Trade Unions Act, 1926 upto December, 1970.

(b) and (c). The membership of the National Federation of Indian Railwaymen as verified was 35,467 on 1.3.1960 and 1,98,941 on 31.12.1968. No verification was made for the years 1965 and 1970. No such verification was made regarding the membership of the All India Railwaymen's Federation as it is not affiliated to any of the four central organisations of workers. Information is being collected regarding the registration of the two Federations.

**Negotiations on Vietnam Issue**

1742. SHRI PAMPAN GOWDA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether U. K. Government have requested the Government of India to use its influence to bring about substantive negotiations on Vietnam issue following blockading of North Vietnam's Ports by the USA ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. The British Government had suggested that India could also help in bringing about a Geneva-type conference on Vietnam by suitably advising the Soviet Union.

(b) The Government of India feel that fighting must first stop in Vietnam before any proposal for settlement by peaceful means stands any chance of being acceptable.

सौभाग्यवती क्षेत्रों से विस्थापित परिवारों का पुनः बसाया जाना

1743. श्री जगदीश चंवर : क्या अब और पुनर्वास नती यह बताने की कृपा करेंगे कि .: